



2026:DHC:7819



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
CNR No. DLHC010371902026
+ **OMP (ENF.) (COMM.) 178/2026, EX.APPL.(OS) 1159/2026,**
EX.APPL.(OS) 1160/2026
AMBIENCE PVT LTDDecree Holder
Through: **Mr. P.K. Agrawal, Mr. Akshay**
Chitkara and Ms. Sanjoli
Gupta, Advocates.

versus
GAMMON INDIA LTDJudgement Debtor
Through:

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% **14.09.2026**

1. Mr. P.K. Agrawal has submitted that he has already approached the Collector of stamp to pay the adequate stamp duty along with penalty, if any.
2. He seeks leave to withdraw the present petition with liberty to file it again after satisfying on the aspect of stamp duty before the Collector.
3. Leave and liberty as aforesaid is granted.
4. The petition is dismissed as withdrawn with aforesaid liberty. Pending applications, if any, also stand disposed of.

OM PRAKASH SHUKLA, J
SEPTEMBER 14, 2026/pa